

Item No. 16

01-09-2004

MA 1371/2004
OA 1853/2003

Present : Sh. D.P. Sharma, counsel for the applicant
Sh. D.S. Mahendru, counsel for the respondents

Learned counsel, Shri D.S. Mahendru stated that Tribunal's direction in order dated 9-3-2004 have been complied with by the respondents vide order dated 19-7-2004. In this view, this MA is dismissed as having become infructuous.

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(Shanker Raju)
Member (J)

V.K. Majotra
(V.K. Majotra)
Vice-Chairman (A)

/gkk/